

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

CP No. 305 (ND)/2017

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.10.2017**

**NAME OF THE COMPANY: M/s Sanjay Bhatia, Ex-Director NAMS Resorts Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 252**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
--------------	-------------	--------------------	-----------------------	------------------

	For the Petitioner(s):	Mr. Rakesh Kumar, Advocate Ms. Preeti Kashyap, Advocate		
--	------------------------	------------------------------------------------------------	--	--

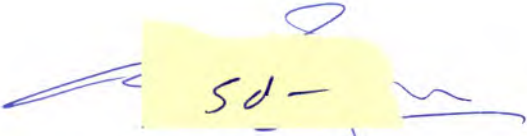
	For the Respondent(s):	None		
--	------------------------	------	--	--

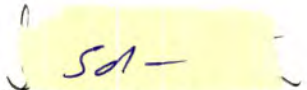
**ORDER**

A request for adjournment is being made by the Assistant ROC. She seeks some time to file her reply.

Let the same be filed within one week.

To come up on 21<sup>st</sup> November, 2017.

  
**(S. K. Mohapatra)**  
**Member (T)**

  
**(Ina Malhotra)**  
**Member (J)**

(Sapna Bhatia)